

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Review Application No. 355 of 2001 In  
Original Application No. 1447 of 2000

New Delhi, this the 19th day of November, 2001

HON'BLE MR. KULDIP SINGH, MEMBER(JUDL)  
HON'BLE MR. M. P. SINGH, MEMBER (A)

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Surendra Singh  
S/o Shri Jal Singh  
R/o Village Mandola, P.S. Loni  
District Ghaziabad (UP). . . . . Review Applicant

Versus

1. Controller of Accounts,  
Principal Accounts,  
Government of Delhi, Mori Gate,  
Delhi.
2. The Government of Delhi,  
Through: Principal Secretary (Finance)  
Sham Nath Marg, Civil Lines,  
Delhi.
3. Union of India,  
Through: The Secretary,  
Ministry of Home Affairs,  
Government of India,  
North Block,  
New Delhi. . . . . Respondents

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No. 355 of 2001 has been filed by the applicant for review of the order passed in OA 1447 of 2000 on 16.8.2001.

2. By filing the present RA the applicant has tried to re-argue the whole case again. All the grounds taken in the RA were also taken by the applicant while arguing the OA and the same were dealt by this Tribunal in detail. No fresh error has been pointed out which may call for review of the order and moreso the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

*[Signature]*

3. In view of the above, nothing survives in the  
RA, which is accordingly dismissed.

  
(M.P. Singh)

Member (A)

  
(Kuldip Singh)

Member (J)

Rakesh